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title: Issue regarding ban of age old tradition of Bailgada Sharyat and Jallikattu in Tamil Nadu.

SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR): I wish to draw your kind attention to the important issue of ban of age-old tradition of Bailgada Sharyat and Jallikattu in Tamil Nadu.

As per the notification of Government of India, the Ministry of Environment, dated 11<sup>th</sup> June, 2011, bulls are included in the list of banned animals for the purpose of training and exhibition as performance animals along with bears, monkey, tigers, panthers and lions. In response to the Special Leave Petition 11686 of 2007 the hon. Supreme Court in its judgement of 7<sup>th</sup> May, 2014 has also held the same view with regard to bullock cart race and Jallikattu event in Tamil Nadu.

Madam, I may say that bulls are not wild animals and in the age-old tradition like Bailgada Sharyat and Jallikattu in Tamil Nadu no atrocities are perpetrated on them, particularly in the case of Bailgada Sharyat we worship bulls and care them in the best ways possible throughout the year. However, with the publication of the said notification in the Gazette of India the local administration of concerned States and region has put restrictions on such celebrations. I shall, therefore, be grateful to you Madam if you could direct the hon. Minister for Forest and Environment to table a Bill in this regard in this ongoing Session.

HON. SPEAKER:

S/Shri Shrirang Appa Barne,

Arvind Sawant,

\*m04 Shrirang Barne,

Rajan Vichare,

Rahul Shewale,

Sadashiv Lokhande,

Dr. K. Kamaraj,

Shrimati V. Satyabama and

Dr. Shrikant Shinde are permitted to associate with the issue raised by Shri Adhalrao Patil Shivajirao.

...(Interruptions)

HON. SPEAKER: All Tamil Nadu Members will associate with him.